| | Annexure – 4 Name of the corporate debtor: M/S HYGIENE FEEDS & FARMS PRIVATE LIMITED; Date of commencement of CIRP: 18.07.2022 ; List of creditors as on: 27.06.2023 | | | | | | | | | | | | | | |
|------------|---|-----------------------|---------------------------|-------------------|-----------------------------|------------------------------------|-----------------------------------|------------------------------|-----------------------------------|----------------------------------|---|------------------------|------------------------------------|----------------------|--|
| | List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹) | | | | | | | | | | | | | | |
| SI. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | | Amount of | | | |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may beset- off | Amount of claim not | claim under verificatio n | Remarks, if any | |
| 1 | Dhani Loans and Services Limited (formerly known as Indiabulls Consumer Finance | | 08.06.2023 | 49,66,675 | - | unsecured financial creditor | 0 | NO | 0 | 0 | | 4966675 | 0 | claim is time barred | |
| | Total | | | 49,66,675.00 | - | | - | | | 0 | | 4966675 | 0 | | |